

The Minister of Trade (Shri Karmarkar): (a) to (c). Precise statistics of the imports of adding and calculating machines are not available as these items are not separately listed. The use of these machines is not considered to be primarily as labour-saving machines but as machines which contribute to accuracy and efficiency in the maintenance of accounts and statistics. Government do not consider that the use of these machines will have any mal-effect on employment generally in an expanding economy and have no intention of banning their imports.

Rural Housing Experiments

*1098. **Shri Jhulan Sinha:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the progress of rural housing experiments taken up by the Central Government in certain parts of the country; and

(b) the scope and provision for expansion of the Scheme?

The Parliamentary Secretary to the Minister of Works, Housing and Supply (Shri P. S. Naskar): (a) The remodelling of Village Shamaspur, in Gurgaon National Extension Service Block, Gurgaon District (Punjab) is progressing satisfactorily. The development of a few more villages is under examination.

(b) A provision of Rs. 10 crores has been made in the Second Five Year Plan for the establishment of a number of pilot projects of village housing all over the country.

Tungabhadra Project

*1099. { **Dr. Rama Rao:**
Shri Mohana Rao:

Will the Minister of Planning be pleased to state:

(a) whether he has received any representation from the Andhra and/or Mysore Government for an enhancement of the allotment for the Tungabhadra High-Level Canal in Second Five Year Plan from Rs. 7 crores to at least Rs. 12 crores; and

(b) if so, whether the Planning Commission has considered this request and arrived at any decision?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No Sir; the expenditure provision for this project in the Second Plan is however Rs. 5.89 crores only and not Rs. 7 crores.

(b) Does not arise.

राज्य बिजली बोर्ड

*११००. **श्री अनिरुद्ध सिंह :** क्या सिंचाई और बिजलत मंत्री यह बताने की कृपा करेंगे कि विभिन्न राज्यों में राज्य बिजली बोर्डों के लिये भारत सरकार द्वारा कितनी वित्तीय सहायता मंजूर की जा चुकी है ?

सिंचाई और बिजलत उपमंत्री (श्री हाथी) : केन्द्रीय सरकार 'क' तथा 'ख' भागों के राज्यों की बिजली बोर्डों के लिये कोई ऋण स्वीकृत नहीं करती। तथापि केन्द्रीय सरकार ने ब्याज पर ऋणों के रूप में देहली राज्य बिजली बोर्ड की सहायता दी है। 'ग' भाग के राज्यों में यही एक बोर्ड बना है। अब तक इस बोर्ड को ५,६५,५०,००० रुपये ऋण सहायता के रूप में दिये जा चुके हैं।

D. V. C. Staff

*1101. **Shri H. N. Mukherjee:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether his attention has been drawn to a statement made on the 8th July, 1956 at a Press Conference in Calcutta by the Chairman of the Damodar Valley Corporation to the effect that employees belonging to the categories of "work-charged" and "muster roll" are liable to discharge without notice, and that alternative employment cannot be assured to them;

(b) whether it is a fact that employees belonging to the said two categories constitute a large majority in the Damodar Valley Corporation staff;

(c) whether his attention has been drawn to strikes and other demonstrations held by Damodar Valley Corporation employees recently in protest against retrenchment; and

(d) the action proposed to be taken in the matter in view of Government's assurance in last session in Parliament regarding alternative employment?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). Yes, Sir.

(d) A statement giving the requisite information is laid on the Table of the House. [See Appendix VI, annexure No 51].